

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 312 of 2021

Narendra Jha. ... ..Petitioner

**-Versus-**

Jharkhand Urja Vikas Nigam Limited through its Managing  
Director & Ors. ... ..Respondents

**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : xxx

For the Respondents : xxx

**05/ 20.04.2021** In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

In pursuant to the order dated 12.03.2021 respondents were directed to file counter-affidavit but the same has not been filed till date.

Further three weeks' time is allowed for filing counter-affidavit.

In the meantime, interim order dated 12.03.2021 so far it relates to the petitioner shall remain in force.

**[Dr. S.N.Pathak,J]**

P.K.S.